12.00 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Reported exodus of people of Indian origin from Malaysia

श्री ओम प्रकाश त्यागी (मुरादाबाद) : अध्यक्ष महोदय, मैं अविलम्बनीय लोक महत्व के निम्न विषय की ओर वैदेशिक कार्य मन्त्री का ध्यान आकर्षित करता हूँ और प्रार्थना करता हूँ कि वह इस विषय में एक वक्तव्य दें :

"लगभग 60,000 भारत मूलक व्यक्तियों के मलयशिया छोड़कर भारत आने के समाचार"

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : Government are aware of press reports stating that a large number of persons of Indian origin have applied for passages to India. Enquiries have been made from our High Commission in Kuala Lumpur and Government understand that the reports are exaggerated. The passages available on the existing service have been inadequate and it is usual for bookings for the sailings from January to June each year to be opened about this time. For the last several years several thousand passages have been booked on the very first day.

This year, there has been additional demand owing to the uncertainty caused by the new employment restrictions imposed by Malaysia on non-citizens. Government has been in touch with the Malaysian Government since the new restrictive proposal was mooted. Our High Commissioner has met the Deputy Prime Minister of Malaysia and we have been assured by the Government of Malaysia that the new regulations will be applied fairly and without discrimination.

श्री ओम प्रकाश त्यागी : मुझे खेद के साथ कहना पड़ता है कि मन्त्री महोदय ने इस सदन को जानबूझकर गुमराह करने का प्रयत्न किया है। उन्होंने भारतीय नागरिकों के आने के समाचारों को स्वाभाविक बताया है और कहा है कि प्रतिवर्ष इस मौसम में इसी तरह से वे आते हैं। लेकिन तथ्य कुछ और है। मलयशिया की राजनीति बहुत तेजी के साथ बदल रही है और भारतीयों का वहां रहना लगभग असम्भव सा हो गया है। इस तथ्य को सरकार छिपाना चाहती है। मुझे भारत से बाहर कुछ देशों में जाने का अवसर मिला है। मैं वहाँ भारतीयों से मिला हूँ। उस आधार पर मैं यह कह सकता हूँ कि भारत सरकार विदेशों में रहने वाले भारतीयों की रक्षा करने में, उनके अधिकारों और माल की रक्षा करने में सर्वथा असमर्थ रही है। सरकार आज भी अपनी उस नीति पर कोई विचार करने के लिए तैयार नहीं है।

दूसरे देशों की बात मैं नहीं कहना चाहता हूँ। एक ही शब्द में उन भारतीयों के बारे में कहना चाहता हूँ जो विदेशों में रह रहे हैं। वे अनाथों की तरह वहां रह रहे हैं और छोटे-छोटे दूसरे देशों के लोग तो वहां सुरक्षित हैं, लेकिन भारतीय सुरक्षित नहीं हैं।

अध्यक्ष महोदय : आप मलयशिया के बारे में सवाल कीजिये।

श्री ओम प्रकाश त्यागी : मैं आ रहा हूँ। मेरी भाषण देनी की आदत नहीं है। मैं उतनी ही बात करूंगा जितनी कि सरकार के लिए आवश्यक है।

मलयशिया में लगभग दस लाख भारतीय रहते हैं। इनमें से पांच लाख भारतीयों को वोटिंग राइट नहीं है और उनमें से भी लगभग अस्सी हजार के लगभग ऐसे हैं जो स्टेटलैस हैं, न तो वे भारत के नागरिक हैं और न ही मलयशिया के नागरिक हैं। शेष ऐसे लोग हैं जो कई पीढ़ियों से वहां हैं। इन लोगों की स्थिति चुनाव से पहले तो सुरक्षित थी लेकिन चुनाव के बाद बदल चुकी है। टुंकू अबदुर्रहमान की गवर्नमेंट को मैं धन्यवाद देता हूँ और उन्होंने जो नीति अपनाई उसकी मैं सराहना करता हूं। उस समय वहां कोई समस्या नहीं

[श्री ओम प्रकाश त्यागी]

थी । लेकिन गत चुनाव के बाद से वहां स्थिति बदल गई है । चाइनीज़ के गवर्नमेंट में न रखने की वहां के उप-प्रधान मन्त्री ने घोषणा कर दी । उसके पश्चात् अधिकांश भारतीयों ने वहाँ चाइनीज़ का चुनाव में साथ दिया अर्थात् मलयशिया चाइनीज़ एसोसिएशन पार्टी है, उसका साथ दिया । एक और पार्टी है पैन इस्लामिक पार्टी, उसका भी उन्होंने साथ दिया। इस सबका परिणाम यह हुआ कि मलयशिया गवर्नमेंट इस समय बहुत ही थोड़ी मैजोरिटी में रह गई है और अब उसने यह निश्चय कर लिया है कि भारतीयों को वहां से भगाया जाए । तथ्य यह है कि उन्हें भगाने का मलयशिया की जनता और सरकार ने निश्चय कर लिया है । चालीस परसेंट तो वहां मलयशियन हैं और चाइनीज़ और भारतीय मिल कर साठ प्रतिशत के करीब बनते हैं ।

दस लाख में से पाँच लाख भारतीय लोगों को आज 21 साल हो गए हैं लेकिन भारत सरकार ने वहां की नागरिकता दिलाने का क्या कोई प्रयत्न किया है और किया है तो उसको अभी तक क्यों सफलता नहीं मिली है ? और वहां की सरकार की ओर से क्या जवाब मिला है ।

अध्यक्ष महोदय : आपका सवाल हो गया है । आप बस करिये ।

श्री ओम प्रकाश त्यागी : साधारण प्रश्न भी होता है तो भी आप दो भाग सवाल पूछने की आज्ञा देते हैं । यह तो कालिंग एटेंशन नोटिस है ।

गत चुनाव के पश्चात् क्वालालम्पुर में झगड़े हुए थे । उस वक्त इसका पता चल गया था कि वहां की जनता और सरकार भारतीयों से नाराज है । मैं जानना चाहता हूँ कि हमारी सरकार ने वहां के दूतावास के द्वारा जो भारतीयों के प्रति भ्रान्ति पैदा हो गई थी, उसको दूर करने का क्या प्रयत्न किया और इसका क्या परिणाम निकला ?

क्या यह सही है कि वहां की गवर्नमेंट ने एक नई पालिसी बनाई है वर्क परमिट सिस्टम की जिसके द्वारा दो साल तक परमिट मिलेगा और इस दो साल की अवधि के बाद परमिट नहीं मिलेगा ? अगर यह सही है तो इस सिस्टम को बदलवाने की सरकार ने कोई चेष्टा की है ताकि जो भारतीय लोग वहां जैनरेशंज़ से रहते आये हैं, वे वहीं रह सकें और उनको वहां काम मिलता रह सके ?

MR. SPEAKER : You have asked three questions.

SHRI SURENDRA PAL SINGH : It is not fair on the part of the hon. Member to say that we are not taking the House into confidence. I have given whatever information we have in our possession. The situation in Malaysia is that the Government there is faced with the problem of unemployment which has become very acute of late. They are, naturally, taking certain measures to ease the situation and to improve employment opportunities for their own citizens. To do that they have to place certain restrictions on non-citizens. This is exactly what is being done there. But I can inform the House that we have been assured by the Malaysian Government that there is no element of discrimination in their policy ; there is no discrimination against people of Indian origin or against Indian citizens ; but certain restrictions have been placed.

In regard to those people of Indian origin who are Stateless, and who are about 85,000 in that country, they have been there for a long time. They have been contributing to their economy and development. They are doing very useful work. Many of them have already applied for citizenship. Their applications are being processed. We have been assured by the Government there that their applications will be considered on compassionate grounds and favourably.

SHRI D. N. PATODIA (Jalore) : Sir, the whole matter is not as simple as the hon. Minister has stated. This is not the first time that due to our weak and short-sighted foreign policy we have created conditions for the Indians living abroad to be driven out from other countries one after another.

You know the conditions in Africa where citizens of Indian origin are discriminated and isolated to be driven out. Look at our neighbours, Ceylon, Burma and Hong Kong. Now, the latest example is Malaysia.

Malaysia is a country where Indians were not only very much respected but the Malaysian Government went all out to support us whole-heartedly even at the time of Chinese aggression.

What are the conditions today which have created this new situation by which Indians are being driven out ? It can be attributed to the weak and short-sighted foreign policy of the Government of India. Sometime back, the Malaysian Government invited India to cooperate in the broader economic development by inviting sophisticated technical know-how. India was lukewarm. Our Embassies abroad are always indifferent to the problems of Indians residing there until the satuation comes to the head and only then they try to tackle it.

Has this incident anything to do with the Rabat affair ? Mr. Tunker Abdul Rehman was one of the persons who wanted our representative, Mr. Fakhrudhin Ali Ahmed, to keep away from the Conference. Is this the result of that reaction or is it the reflection of some internal politics prevailing there regarding their recent elections ?

Now, with regard to the treatment that has been meted out to Indians in Malaysia, what is the cause for it ? I do not know. But it is a clear reflection of how the Malaysian policy has been shifted against Indians, possibly, in favour of China or in favour of Pakistan. I am not aware. I would, therefore, request you to ask the hon. Minister to make observations in this respect.

In view of the problem of Indians living abroad becoming more and more dicffiult day after day, will the Government of India think in terms of appointing an independent Minister to look after the problems of Indians living abroad on the pattern of some other country in the world ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : Which country ?

SHRI SURENDRA PAL SINGH : bout these recent developments in Malaysia, may I at the outset say that there is nothing that has anything to do with the Rabat affair. Our relations with Malaysia are very friendly and very cordial. It is not correct for the hon. Member to say that Malaysia is no longer friendly to us as she was in the past and that she has shifted her position.

MR. SPEAKER : Shri P. K. Deo

SHRI D. N. PATODIA : Sir, are you satisfied with the answer ?

MR. SPEAKER : It is not a question of satisfaction or dissatisfaction for the Speaker.

SHRI D. N. PATODIA : Will you kindly permit me to repeat the question ? My question was : Will the Government of India think in terms of appointing an independent Minister to look after the affairs of Indians living overseas ? That has not been replied to.

MR. SPEAKER : I think, he is not in a position to answer that.

SHRI D. N. PATODIA : Let Mr. Dinesh Singh reply in that case. He is sitting over there.

My question was : Is the Government of India prepared to appoint an independent Minister to look after the affairs of Indians living abroad ? Let him say "yes" or "no".

MR. SPEAKER : It is always a problem to deal with you and Mr. Samar Guha.

SHRI D. N. PATODIA : If you do not protect me, I am helpless. What can I do ? He has not replied to that deliberately. My question was very specific. Is the Government of India prepared to appoint an independent Minister in charge of the affairs of Indians living abroad ?

SHRI P. K. DEO (Kalahandi) : Sir, in 1962, when India was subjected to Chinese aggression, Malaysia was the first country to give its unqualified support to India because they knew the potential danger of aggressive China.

As regards the shift in the Malaysian

[Shri P. K. Deo]

Government's attitude towards Indians living there, is it due to the fact that there has been a definite shift in Indian foreign policy in South-East Asia, specially, when they are thinking of upgrading the Mission in North Vietnam or is there some other reason ?

Secondly, I would say, this answer of the hon. Minister is highly unsatisfactory. The hon. Minister has replied that the figure is exaggerated. May I know what is the actual figure of the Indians who are going to be squeezed out ? Is there any policy of the Government of India to rehabilitate Indians in this country when they come back from other countries ?

SHRI SURENDRA PAL SINGH : May I submit, Sir, that there is no discrimination exercised by the Malaysian Government against the people of Indian origin. Nor is there any drive against the people of Indian origin. The restrictive measures have been taken against non-citizens in which people of Indian origin are also included. To say that there is a special drive against the people of Indian origin is not correct. *Interruptions*.)

SHRI P. K. DEO : They do not have the figures.

SHRI SURENDRAPAL SINGH : It is not correct. As I have already statedy our relations with Malaysia are quite cordial and friendly.

SHRI P. K. DEO : What about rehabilitation of those who come back ?

SHRI NAMBIAR (Tiruchirappalli) : Point of order, Sir. The entire Congress (Opposition) is absent. Is it because of the Malaysian policy ? When this question is answered, the entire Congress (Opposition) people have gone out.

MR. SPEAKER : Have you had any discussion with them so that you know that they have gone out on account of the Malaysian policy ?

SHRI TULSHIDAS JHADHAV (Baramati) : Point of order, Sir.

MR. SPEAKER : On what ?

SHRI P. K. DEO : My question regarding the rehabilitation of those who come back has not been replied.

श्री तुलशीदास जाधव : अध्यक्ष महोदय, मेरा पाइंट आफ आर्डर है। मैं देखता हूं कि आज की लिस्ट आफ बिजिनेस में इस कालिंग अटेन्शन के नीचे श्री प्रताप केशरी देव के नाम से पहले 'हिज हाइनेस महाराजा" लिखा हुआ है। मैं निवेदन करना चाहता हूं कि यह टाइटल अंग्रेजों के समय का है और अब माननीय सदस्य महाराजा हैं भी नहीं। मैं यह जानना चाहता हूं क्या उनके नाम से पहले यह टाइटल आपके आफिस के द्वारा लगाया गया है, या माननीय सदस्य की इच्छा के अनुसार ऐसा किया गया है। एक बात यह भी है कि इस सदन में माननीय सदस्य के अतिरिक्त और भी कई राजा और महाराजा हैं। उनके नाम के साथ यह टाइटल क्यों नहीं लगाया जाता है ? मैं यह जानना चाहता हूं कि इस बारे में वास्तविक स्थिति क्या है।

अध्यक्ष महोदय : श्री प्रकाशवीर शास्त्री।

श्री प्रकाशवीर शास्त्री (हापुड़) : पिछले कुछ समय से विभिन्न देशों से भारतीयों के निष्कासन के समाचार बराबर बढ़ते जा रहे हैं। पहले यह समाचार आया कि वर्मा से भारतीय निकाले जा रहे हैं। उसके बाद यह समाचार आया कि श्रीलंका से भारतीय निकाले जा रहे हैं। फिर यह समाचार आया कि भारतीयों को केनिया आदि अफ्रीका के देशों से निकाला जा रहा है। और आज सदन के सामने यह समाचार है कि मलयेशिया से भारतीय बड़ी संख्या में निकल रहे हैं। मैं यह जानना चाहता हूं कि क्या यह हमारी विदेश नीति की असफलता का परिचायक हैं, या उन देशों की नीति में भारत के प्रति कोई अन्तर आ गया हैं।

मलयेशिया से जो बड़ी संख्या में भारतीय आ रहे हैं, क्या वह मलयेशिया सरकार की दुर्नीति का परिणाम है, या वहां पर जो चीनी और पाकिस्तानी बड़ी संख्या में रह रहे हैं, उन्होंने इस प्रकार का वातावरण उत्पन्न कर दिया है जिससे भारतीयों का वहां रहना

कठिन हो गया है और वे बड़ी संख्या में भारत आना चाहते हैं ?

विदेश मन्त्री, श्री दिनेश सिंह, सदन में उपस्थित हैं। मैं उनसे निवेदन करना चाहता हूँ कि यह इस प्रकार के महत्वपूर्ण प्रश्नों को अपने हाई कमिश्नरों और सरकारी अधिकारियों पर न छोड़ें। चूंकि मलयेशिया से हजारों की संख्या में भारतीयों के निष्कासन की स्थिति उत्पन्न हो गई है, इसलिए क्या विदेश मन्त्री स्वयं मलयेशिया जाकर मलयेशिया सरकार से बातचीत करेंगे, ताकि वहां पर इस प्रकार के तनाव की स्थिति पैदा न हो और भारतीयों को इतनी बड़ी संख्या में वहां से न आना पड़े ?

अभी श्री सुरेन्द्रपाल सिंह ने बताया है कि पिछले वर्षों में जनवरी और जून के बीच में जितनी संख्या में भारतीय यहां आते थे और इसके लिए अपने स्थान बुक कराते थे इस वर्ष उस अवधि में वह संख्या अधिक है। मैं यह जानना चाहता हूँ कि पिछले वर्षों में भारतीयों द्वारा स्थान बुक कराने का अनुपात क्या था और इस वर्ष जो स्थान बुक कराये गये हैं, उनका अनुपात क्या है।

वैदेशिक कार्य मन्त्री (श्री दिनेश सिंह) : अगर मेरे जाने की आवश्यकता पड़ेगी, तो मैं जरूर वहाँ जाऊंगा। मेरे न जाने से हमारे देश के हित को हानि पहुंचे, ऐसी बात नहीं है। जैसा कि मेरे साथी ने अभी बताया है, इन देशों ने स्वतन्त्रता के बाद अपने यहां अपने नागरिकों के लिए प्राथमिकता रखी है, जिसकी कि वजह से जो काम हैं, पहले वह चाहते हैं कि उनके नागरिकों को मिलें। हमारे देश में भी हुआ है। कोई ऐसी बात नहीं है कि वहीं हो रहा है। और अब तो और आगे बढ़कर हमारे यहां प्रदेश की बात आ जाती है। हम कहते हैं कि जो इस प्रदेश के हैं उनको पहले काम मिलना चाहिए। तो इस तरह से इन देशों में यह बात उठी है जिसकी वजह से जो बाहर के नागरिक हैं उनके ऊपर कुछ मुमानियत लगी है। उसमें यह कहना मुनासिब नहीं है कि खाली वह भारतीय नागरिकों पर है या केवल भारत-मूलक लोगों पर है। वह जितने बाहरी हैं सबके ऊपर यह दिक्कत आई है...

SHRI RANGA (Srikakulam) : They are being sent out. (*Interruption.*)

SHRI DINESH SINGH : Nobody is being sent out ; but people go out.

मैं यह कह रहा था माननीय सदस्य के प्रश्न के सिलसिले में कि वहां पर जो भारतीय नागरिक हैं उनके लिए, करीब 1 लाख 80 हजार वह हैं, उनके लिए हम पूरी कोशिश कर रहे हैं कि जो काम हैं वहां पर वह उनको मिलते रहें और जब तक उनको काम वहां मिलता रहेगा वह वहां रहेंगे। जब काम मिलना बन्द हो जायेगा तो जाहिर है कि उनको हमें अपने यहां लेना होगा क्योंकि वह तो हमारे यहां के नागरिक हैं।

जहां तक कि भारत-मूलक लोगों का सवाल है वह वहां की नागरिता के लिए कोशिश कर रहे हैं। वहां के कानून भी ऐसे हैं कि जिसमें हम आशा करते हैं कि काफी लोगों को नागरिकता मिल जायेगी और इन लोगों की नागरिकता वहां की लेनी चाहिए अगरचे उस देश में रह करके उनको काम करना है। कुछ ऐसे हैं जो प्लान्टेशंस में काम करते हैं और ऐसे भी हैं जो बहुत पढ़े-लिखे नहीं हैं, एकदम से जरूरत उन्होंने महसूस नहीं की, फौरन उस देश की नागरिकता लेने की, इसलिए कुछ लोग पिछड़ गए हैं उस काम में और उसको पूरा करने के लिए मलयेशिया सरकार भी कोशिश कर रही है, हम भी कर रहे हैं।

जहां तक कि पुनर्वास का सवाल है, माननीय सदस्य ने दो तीन बार सवाल उठाया, मैं नहीं समझता कि उसकी कोई आवश्यकता आज है कि उनको यहां पुनर्वास के लिए सुविधा दी

[श्री दिनेश सिंह]

जाय । वह मलयेशिया में काम करते हैं । उनके पास कुछ जायदाद भी है उनको आकर नया जीवन शुरू करना चाहिए । हम यहाँ कितने लोगों को यह सुविधा दे सकेंगे ? यहां पर वैसे ही इतने लोग हैं जिनको काम देने का सवाल आता है तो वहां से जो आएंगे उनको अपने हिसाब से देखना पड़ेगा । कोई ऐसी समस्या खड़ी हुई कि जैसे बर्मा या सीलोन से आए, उनके लिए ऐसी आवश्यकता पड़ी तो उसका इन्तजाम हमने किया लेकिन आज पहले ही हम कह दें कि हम इन्तजाम करेंगे तो और लोग आ जांय, यह बात उचित नहीं होगी ।

श्री प्रकाशवीर शास्त्री : अध्यक्ष महोदय, एक प्रश्न यह था कि जैसे उपमन्त्री जी ने बताया कि जनवरी और जून के बीच में कुछ लोग भारत में आने के लिये स्थान बुक कराए हैं, वह प्रतिवर्ष स्थान बुक कराने वालों की संख्या से इस वर्ष उनकी संख्या अधिक है, तो मैं यह जानना चाहता हूँ कि प्रतिवर्ष यह स्थान बुक कराने वालों का अनुपात क्या था और इस वर्ष का अनुपात क्या है ?

श्री दिनेश सिंह : लगभग 35 हजार के करीब सीटें साल में वहां से आने के लिए जहाजों में होती हैं । इस साल हमको अभी तक यह पता चला है कि लगभग 5 हजार ज्यादा लोगों ने स्थान बुक कराया है ।

SHRI KAMALANATHAN (Krishnagiri) : Many of these 60,000 people likely to be affected by the present permit system have gone to Malaysia and settled there for many decades without any moorings in India. They have become part and parcel of Malaysia. They should have been given local citizenship by any norms of international and human rights proposals enunciated by the United Nations. We know that Malaysia is a very friendly country. The Prime Minister Tunku Abdul Rehman is a noble democrat noted for his broadmindedness and human approach to racial problems. In view of this may I know from the Government what steps they have taken to get citizenship for those qualified for it ? Secondly. Sir, as most of the people of Indian origin in Malaysia and other south-east Asian countries are Tamil-speaking population, may I know whether Government will choose to appoint only persons speaking Tamil as ambassadors and high commissioners to all these countries so that they will be in a position to understand and ascertain better the grievances of the people of Indian origin there ?

SHRI DINESH SINGH : I do not think that it would be right for us to extend these linguistic differences into the foreign service also. The question there is of their representing to the Government of Malaysia which speaks neither Tamil nor Hindi but Malay and English. We shall certainly send suitable people who will be able to represent our interests in these countries.

Kegarding the question of the assistance to be given to people for requiring citizenship, you will appreciate that giving of citizenship is a question for the State concerned. Too much of our interference will not be appreciated by the Government concerned there. Of course, we have been impressing on the Government of Malaysia to try to create facilities so that people who are not literate or who have not been able to be totally aware of all these changes are able to acquire citizenship easily and that they are able to assist them. In this direction, whatever is necessary will be done by us.

MR SPEAKER : Now, we shall lake up the next item

SHRI RANGA : I would like to lodge a protest on behalf of Members here in the name of Parliament so far as I can do it, on the failure of the Prime Minister and the Government to appoint in place of those four Cabinet Ministers full-fledged Cabinet Ministers. One could have understood the kind of chow-chow Ministers that they have been bringing into existence by simply shifting the departments and the Ministries associated with the Cabinet Ministers who have resigned during the off-session period, but during this session, that Government should continue to deal with this House is such an off-hand manner with a limping Ministry or a mini-Ministry and without having full-fledged Cabinet Ministers to deal with the respective subjects is very objectionable.

is insulting and derogatory to the House and to all practices of democracy.

MR. SPEAKER : I have no objection if the hon. Minister is prepared to make a statement.

SHRI S. M. BANERJEE (Kanpur) : I want to make a submission in regard to the Order Paper. Yesterday, the Chairman, Shri Vasudevan Nair, when he was in the chair had asked the hon. Minister of Parliamentary Affairs to ask Shri Khadilkar to make a statement on the impending strike of the insurance employees, and I am told that he has agreed. So, I would request you to see that he makes the statement today because the strike is to commence tomorrow.

Kindly allow him to make the statement now. He himself has agreed. You may kindly direct him to make a statement.

SHRI INDRAJIT GUPTA (Alipore) : Kindly ask him to make a statement now.

12.28 hrs.

PAPERS LAID ON THE TABLE

Notification under Industries (Development and Regulation) Act

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : I beg to lay on the Table :

(1) A copy of the Registration and Licensing of Industrial Undertakings (Amendment) Rules, 1968 (Hindi version), publishedin in Notification No. G. S. R. 2187 in Gazette of India dated the 21st December, 1968, under sub-section (4) of section 30 of the Industries (Development and Regulation) Act, 1951.

(2) A statement showing reason for delay in laying the above Notification. [*Placed in Library. See* No. LT–2298/69]

Notification under Forward Contracts (Regulation) Act

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI BHANU PRAKASH SINGH) : On behalf of Shri Raghunatha Reddy.

I beg to lay on the Table a copy of Notification No. S. O. 4665 (Hindi and English versions) published in Gazette of India dated the 22nd November, 1969, issued under section 27 of the Forward Contracts (Regulation) Act, 1952. [*Placed in Library. See* No. LT–2299/69]

12.29 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

Second Report

SHRI BASUMATARI (Kokrajhar) : I beg to present the Second Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Finance (Bureau of Public Enterprises) and Ministry of Home Affairs-Reservations for Scheduld Castes and Scheduled Tribes in Public Undertakings.

SHRIMATI ILA PALCHOUDHURI (Krishnagar) : I want to raise one point. We have had many types of disconcerting news from West Bengal to the effect that the Chief Minister's life was very badly threatened and his life was saved by hair-breadth, because the bombs were discovered in time. I would request the Central Government to inquire and let us know what the position is.

MR. SPEAKER : Every day we are hearing many such things. We cannot go on raising them every day. Once it may be raised but not every day.

Now, we take up the next item, namely election of Deputy-Speaker.

SHRI S. M. BANERJEE : Kindly ask Shri Khadilkar to make a statement.